

Annexure – 9

Name of the corporate debtor: Rajesh Estates and Nirman Private Ltd. ; Date of commencement of CIRP: March 24, 2023; List of creditors as on: March 20, 2025

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Rare Asset Reconstruction Limited		19-06-2023	35,06,49,000.00	-	Other Creditors			No	-	-	-		Admitted as secured financial creditor based on NCLT order of 26th November 2025
2	Vistra ITCL (India) Limited		04-12-2023	63,87,62,443.00	63,64,09,462.00	Other Creditors			No	-	-	23,52,981		Secured
3	Asset Care & Reconstruction Enterprise Limited		11-04-2023	1,20,94,90,517.00	1,20,94,90,517.00	Other Creditors			No	-	-	-		Secured
4	Asset Care & Reconstruction Enterprise Limited		11-04-2023	23,41,25,996.00	-	Other Creditors			No	-	-	-		Admitted as secured financial creditor based on NCLT order of 6th Aug 2025
5	Asset Care & Reconstruction Enterprise Limited		11-04-2023	1,54,25,65,127.00	-	Other Creditors			No	-	-	-		Admitted as secured financial creditor based on NCLT order of 6th Aug 2025
6	Asset Care & Reconstruction Enterprise Limited		11-04-2023	6,12,28,04,407.00	-	Other Creditors			No	-	-	-		Admitted as secured financial creditor based on NCLT order of 6th Aug 2025
7	Asset Care & Reconstruction Enterprise Limited		11-04-2023	42,55,54,119.00	-	Other Creditors			No	-	-	-		Admitted as secured financial creditor based on NCLT order of 6th Aug 2025
7	Total			10,52,39,51,609.00	1,84,58,99,979.00					-	-	23,52,981.00	-	